

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2937

ANSWERED ON:20.03.2007

GRANTS TO NGOs

Rathod Shri Harisingh Nasaru

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has released any grants for the Non-Governmental Organisations (NGOs) of Maharashtra during the years 2004, 2005 and 2006;
- (b) if so, under which schemes Government have approved the proposals and released the fund for different NGOs;
- (c) whether any proposal of NGOs of Maharashtra is pending for consideration;
- (d) if so, the details thereof; and
- (e) the time by when sanction is likely to be accorded to these pending proposals?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a)&(b): Yes, Sir. The Ministry has released grants-in-aid to Non-Governmental Organisations (NGOs) in the State of Maharashtra during the years 2003-04, 2004-05, 2005-06 and 2006-07 under following schemes:

- (i) Grants-in-aid to voluntary organisations working for the welfare of scheduled tribes.
- (ii) Educational Complex in low literacy pockets for development of women's literacy in tribal areas.
- (iii) Vocational Training Centres in Tribal Areas.
- (iv) Development of Primitive Tribal Groups.

The year-wise and NGO-wise details of grants released under the aforesaid schemes are given in the Annexure.

(c)to(e): Funds are released to NGOs as per the allocation of the State under the relevant scheme. Under the schemes of Vocational Training Centres and Development of Primitive Tribal Groups, proposals of NGOs have already been sanctioned as per the allocation of the State. Under the scheme of Educational Complex in Low Literacy Pockets for Development of Women's Literacy in Tribal Areas, only two proposals have been received during the current financial year. Out of them, one has already been sanctioned and the other has been processed for sanction. Under the scheme of Grants-in-aid to Voluntary Organisations working for the welfare of scheduled tribes, the allocation of the State during 2006-07 is Rs.244.00 lakh. Out of this, as per the priority list submitted by State Government, 18 proposals worth Rs.154.35 lakh have already been sanctioned. For the balance amount of Rs.89.65 lakh, 16 proposals have been processed for sanction.